

DIVISION BENCH S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/553(KB)2021
In
C.P. (IB)/970(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	DAULAT SALES AGENCIES PVT. LTD. Vs. DEV R. NIL DESIGN PVT. LTD.		
Under Section	Rule 11 of NCLT, 2016		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Rishav Banerjee, Advocate] **For the Operational Creditor**
Mr. Ashis Kumar Mukherjee]
Mr. Saurabh Prasad]

ORDER

Ld. Counsel for the Operational Creditor present.

Heard the Ld. Counsel appearing on behalf of the operational creditor in part. For continuation of argument list this matter on **23/08/2021**.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

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